
IDBI Bank Limited Vs Osian's Connoisseurs of Art Private Limited

I.A. 2326 Of 2023, 2645, 2629, 2191, 2188 Of 2022 In C.P.(IB)-1067(MB)/2019

Court: National Company Law Tribunal, Mumbai Bench, Court - III

Date of Decision: Oct. 30, 2023

Hon'ble Judges: Lakshmi Gurung, Member (J); Charanjeet Singh Gulati, Member (T)

Bench: Division Bench

Advocate: Saurabh Kalia, Vidhi Chikhal, Bhanu Chopra, Raghav Dembla, Shaurya Shyam, Aaryan Sharma

Final Decision: Disposed Of

Judgement

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Saurabh Kalia a/w Adv. Vidhi Chikhal appearing for the Applicant, Adv. Bhanu Chopra appearing for the Applicant in I.A. 2645/2022 and

Respondent in I.A. 2629/2022 are present. Adv. Raghav Dembla a/w Adv. Shaurya Shyam appearing for the Applicant in IA 2629 of 2022 (through

VC), Adv. Saurabh Kalia, Adv. Aaryan Sharma for the Successful Resolution Applicant (through VC) are present.

I.A. 2629/2022

2. Ld. Counsel for the Applicant seeks an adjournment on the ground that the arguing counsel is on his legs before Hon'ble Bombay High Court.

Request is considered.

I.A. 2645/2022

3. This is an application filed by the Resolution Professional for the approval of the Resolution Plan. However, this application is outcome of I.A.

2629/2022. Therefore, both I.A.s may be listed on same day. List this I.A. 08.12.2023.

I.A. 2191/2022, I.A. 2326/2023 & I.A. 2188/2022

4. None appeared for the Applicant in the above Applications. Resolution Professional is directed to find out the applicant and update the bench.

5. List this matter along with pending applications listed on today's board on 08.12.2023 High on Board.